

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2960

ANSWERED ON:30.03.2012

EVASION OF SERVICE TAX

Gawali Patil Smt. Bhavana Pundlikrao ;Semmalai Shri S.

Will the Minister of FINANCE be pleased to state:

- (a) The details of service tax collected during each of the last three years and current year;
- (b) whether the service providers who are liable to pay tax are being registered;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) whether by using innovative technology and mounting a constant vigil the officials were able to thwart attempts of tax evasions; and
- (e) if so, the details of such attempts thwarted thereof during the last three years and current year, region-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S. S. PALANIMANICKAM)

(a) to (e) : The information is being collected and will be laid on the Table of the House.